

CENTRAL ADMINISTRATIVE TRIBUNAL,
ERNAKULAM BENCH

Original Application No. 180/00639/2015

Tuesday, this the 24th day of July, 2018

CORAM:

Hon'ble Mr. E.K. Bharat Bhushan, Administrative Member
Hon'ble Mr. Ashish Kalia, Judicial Member

Suresh E., aged 40, S/o. Gopalan Nair,
 Gramin Dak Sevak mail Packer,
 (Under Put off duty), Vattamkulam
 Sub Post Office, Residing at Eruvapra House,
 Vattamkulam Post Office,
 Malappuram District 679 578.

..... **Applicant**

(By Advocate : Mrs. R. Jagada Bai)

V e r s u s

1. Union of India, represented by the Director General (Posts),
 Dak Bhavan, Sansad Marg, New Delhi – 110 001.
2. The Post Master General, Northern Region,
 Kerala Circle, Kozhikode – 673 011.
3. The Superintendent of Post Offices, Tirur Division,
 Tirur 676 104.
4. Inspector of Posts, Ponani Sub Division,
 Ponani – 679 577.

..... **Respondents**

(By Advocate : Mr. C.P. Ravikumar, ACGSC)

This application having been heard on 24.07.2018, the Tribunal on the same day delivered the following:

O R D E R (Oral)

Hon'ble Mr. E.K. Bharat Bhushan, Administrative Member –

Heard the learned counsel for the parties.

2. Learned counsel for the respondents Shri C.P. Ravikumar, ACGSC submits that the applicant has been reinstated with effect from 18.06.2018. Smt. R. Jagada Bai is represented by Shri R. Sreeraj.

3. Under these circumstances nothing remains in the OA. The Original Application is disposed of recording the submission of the respondents. No order as to costs.

**(ASHISH KALIA)
JUDICIAL MEMBER**

**(E.K. BHARAT BHUSHAN)
ADMINISTRATIVE MEMBER**

“SA”

Original Application No. 180/00639/2015

APPLICANT'S ANNEXURES

Annexure A1 – True copy of the Superintendent of Post Offices, Tirur Division, Tirur (respondent No. 3) Memo No. A1/Misc/V, dated 29.7.2010.

Annexure A2 – True copy of the order issued by the Superintendent of Post Offices, Tirur Division (respondent No. 3) under No. A1/Misc/V dated 3.12.2010.

Annexure A3 – True copy of the petition dated 4.6.2014 submitted by the applicant to the respondent No. 2.

Annexure A4 – True copy of the order No. GL/SO/17/Vattamkulam/GDS MP dated 1.8.2014 issued by the respondent No. 4 placing the applicant under Put Off Duty.

Annexure A5 – True copy of the order No. GL/SO/17/Vattamkulam/GDS MP dated 7.1.2015 issued by the respondent No. 4 placing the applicant revoking the Putt Off Duty.

Annexure A6 – True copy of the memo No. A1/TRCA/Revision dated 1.6.2015 issued by the respondent No. 3 entrusting the conveyance of Branch office bag to the Branch Post Master, Mudur.

Annexure A7 – True copy of the letter No. B3/Misc./GDS dated 1.7.2015 issued by the respondent No. 3 providing escort to the applicant for conveyance of Branch office bag.

Annexure A8 – True copy of the order No. SO/17/Vattamkulam/GDSMP dated 9.7.2015 issued by the Inspector Posts, Ponnani placing the applicant under Put Off Duty.

Annexure A9 – True copy of the Government of India Ministry of Communications & IT Department of Posts (Establishment Division) letter No. 6-22/2010-PE-II dated 15.7.2010.

Annexure A10 – True copy of the order in OA No. 969/2010 of this Hon'ble Tribunal pronounced on 7.8.2012.

Annexure A11 – Copy of the Director General Post and Telegraphs No. 43-158/81-Pen dated 3.9.1981.

Annexure A12 – Copy of the Director General Posts order No. 6-52/87-PE II dated 4.11.1988.

Annexure A13 – Copy of the extract of proviso (i) under Rule 12 (3) of the Gramin Dak Sevaks (Conduct & Engagement) Rules, 2011.

RESPONDENTS' ANNEXURES

Annexure R1 – True copy of the work load calculation sheet.

Annexure R2 – Monthly statistical report in respect of savings bank transactions of Vattakkulam SO for the month of October 2016.

Annexure R3 – True copy of the workload of GDSMP from 9.5.2016 to 14.5.2016.

Annexure R4 – True copy of the work load of the branch post master, Mudur.

Annexure R5 – True copy of the extract of GDS (Conduct and Engagement Rules)

Annexure R6 – True copy of the memo issued by the Superintendent, Tirur Division.

Annexure R7 – True copy of the memo issued by the Superintendent, Tirur Division.

Annexure R8 – Copy of the letter dated 5.2.2010 issued by the Deputy Director of General (Est).

Annexure R9 – Copy of the revised norms issued by the Deputy Director General (Est).

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